

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1807**  
**TO BE ANSWERED ON 13/12/2023**

**REVIEW OF EXPORT PRICES OF BASMATI RICE**

1807. SHRI GHANSHYAM SINGH LODHI:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the export prices of Basmati Rice has gone under review;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has consulted with key stakeholders such as farmers, exporters, and industry experts while considering the revision of prices; and
- (d) if so, the details of such consultations and if not, the reasons therefor?

**ANSWER**

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SMT. ANUPRIYA PATEL)

**(a) & (b)** The Government had received credible field reports to the effect that non-basmati white rice, export of which has been prohibited with effect from 20<sup>th</sup> July 2023, was being exported under the HS code of Basmati rice. In order to control illegal exports of non-basmati rice, the Government, on 26<sup>th</sup> August 2023, issued directions to the Agriculture & Processed Food Products Export Development Authority (APEDA) to register contracts for Basmati exports only with the value of USD 1200 per MT and above. After extensive stakeholders' consultations, the Government decided to reduce the base price for registration of contracts by APEDA to USD 950 per MT, with effect from 26<sup>th</sup> October 2023.

**(c) & (d)** Yes, Extensive consultations were held while considering the revision of base price for registration of contracts for Basmati exports. The Government had constituted a committee in this regard, which held meetings with Basmati exporters and trade/industry associations based in Haryana, Punjab, Uttar Pradesh, Delhi, Uttarakhand and Himachal Pradesh.

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